

(18)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/122/2017
NAME OF THE PETITIONER : CHENNAI MALL PROPERTIES PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	V. RAJ	PETITIONER	M
2.	B. Sarathbabu Advocate	Representative Counsel for ROC, Chennai	B. Sarathbabu

ORDER

Counsel for petitioner present. Representative of the ROC present. Counsel for petitioner filed a certificate issued by Statutory Auditors in relation to the bank transactions of the petitioner company. Heard both the counsels. Order is reserved.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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